Annexure-4

In the matter of Imagine Estate Private Limited, Imagine Residence Private Limited, Imagine Home Private Limited, Imagine Habitat Private Limited, Bliss House Private Limited, Bliss Abode Private Limited & Bliss Villa (Delhi) Private Limited

Consolidated List of Creditors Version 2.0 drawn as on 10.11.2026

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of creditors)

(Amount in ₹)

Sl.No	Name of Corporate Debtor	Name of Creditor	Type of claim	Details of claim received		Details of claim Admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
				Date of Receipt	Amount Claimed	Amount of Claimed admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bliss Abode Private Limited	Rab Enterprises (India) Private Limited	Inter Corporate Deposits	14.03.2026	₹ 70,16,93,118	₹ 70,11,75,118	Unsecured	₹ -	Yes	-	₹ -	₹ -	₹ 5,18,000	₹ -	Refer Note. 01
2	Bliss Villa (Delhi) Private Limited	J.C Flowers Assets Reconstruction Private Limited (acting in its capacity as trustee of JCF ARC Trust 2024-25/33)	Loan Facility	25.08.2026	₹ 5,74,27,28,819	₹ 5,49,20,52,477	Unsecured	₹ -	No	100%	₹ -	₹ -	₹ 25,06,76,342		Refer to Appendix G
	Total			**₹ -**	**₹ 6,44,44,21,937**	**₹ 6,19,32,27,595**		**₹ -**		100%	**₹ -**	**₹ -**	**₹ 25,11,94,342**	**₹ -**	
	In terms of proviso to Section 21(2) of the Code, Provided that a financial creditor, if it is a related party of the corporate debtor, shall not have any right of representation, participation or voting in a meeting of the committee of creditors.														